

tion with their neighbouring States to devise ways means to stop smuggling of illicit liquor across the borders of their respective States.

Persons detained under National Security Act

343. SHRI E. BALANANDAN;
SHRI DHARAM BIR SINHA;
SHRI D. P. YADAV;
SHRIMATI GEETA MUKHERJEE;
SHRI SATYAGOPAL MISRA;
SHRI RAMAVATAR SHASTRI;

Will the Minister of HOME AFFAIRS be pleased to lay a statement showing:

(a) how many persons were detained under the National Security Ordinance/Act throughout the country till 31st January, 1981 (State-wise and month-wise);

(b) their political affiliations, if any;

(c) the reasons for their arrest and the action taken against them; and

(d) the number of persons released so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (d). Information is being collected and will be laid on the Table of the House.

Finalisation outlay of sixth five year Plan for states and union Territories

344. SHRI CHITTA MAHATA:
SHRI D. P. JADEJA:

Will the Minister of PLANNING be pleased to state:

(a) whether Government have finalised the outlay of the Sixth Five Year Plan for States and the Union Territories; and

(b) if so the details thereof and the reaction of the States and the Union Territories thereto?

THE MINISTRY OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) and (b). Yes, Sir. The outlays for the Sixth Five Year Plan of States/Union Territories have been finalised in consultation with the States/Union Territories. A Statement showing the agreed outlays is attached. These outlays were agreed keeping in view the various constraints including availability of overall resources, needs of the States/Union Territories and national priorities.

Statement

Sixth Five Year Plan 1980—85—States/Union Territories

(Rs. crores)

States/UTs.	Agreed outlay 1980—85
1. Andhra Pradesh	3100.00
2. Assam	1115.00
3. Bihar	3225.00
4. Gujarat	3680.00
5. Haryana	1800.00
6. Himachal Pradesh	560.00
7. Jammu & Kashmir	900.00
8. Karnataka	2265.00
9. Kerala	1550.00
10. Madhya Pradesh	3800.00
11. Maharashtra	6175.00
12. Manipur	240.00
13. Meghalaya	235.00
14. Nagaland	210.00
15. Orissa	1500.00
16. Punjab	1957.00
17. Rajasthan	2025.00
18. Sikkim	122.00